- (b) Review by Government on the working of the above Institute
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.3954/17/21]

- (iv) (a) Annual Report and Accounts of the Nehru Yuva Kendra Sangathan (NYKS), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Sangathan.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.3956/17/21]

Report and Accounts (2018-19) of National Culture Fund, New Delhi and related Papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Prahalad Singh Patel, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Culture Fund, New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Fund.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.4110/17/21]

Reports and Accounts (2018-19 & 2019-20) of JERC and related Papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Raj Kumar Singh, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (i) (a) Eleventh Annual Report of the Joint Electricity Regulatory Commission (JERC) for the State of Goa and Union Territories; Gurugram, Haryana, for the year 2018-19.
 - (b) Review by Government on the working of the above Commission.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T.3970/17/21]

- (ii) (a) Twelfth Annual Report of the Joint Electricity Regulatory Commission (JERC) for the State of Goa and Union Territories; Gurugram, Haryana, for the year 2019-20.
 - (b) Review by Government on the working of the above Commission.

 [Placed in Library. See No. L.T.3971/17/21]
- I. Notifications of the Ministry of Commerce and Industry
- II. Reports and Accounts (2018-19 & 2019-20) of various organisations and related Papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Hardeep Singh Puri, I lay on the Table—

- I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry Commerce and Industry (Department of Commerce) under sub-section (3) of Section 19 of the Foreign Trade (Development and Regulation) Act, 1992:-
 - (1) S.O. 1681 (E), dated the 28th May, 2020, regarding amendment in Export Policy of Paracetamol API.
 - (2) S.O. 1698 (E), dated the 1st June, 2020, regarding amendment in Export Policy of Alcohol based Hand Sanitizers.
 - (3) S.O. 1819 (E), dated the 10th June, 2020, regarding amendment in Export Policy of Diagnostic Kits/Laboratory Reagents/Diagnostic Apparatus.
 - (4) S.O. 1860 (E), dated the 12th June, 2020, regarding amendment in Export Policy of Human Embryos.
 - (5) S.O. 1963 (E), dated the 18th June, 2020, regarding amendment in Export Policy of Hydroxychloroquine API and its Formulations.
 - (6) S.O. 1996 (E), dated the 22nd June, 2020, regarding amendment in Export Policy of Personal Protection Equipment/Masks.
 - (7) S.O. 2125 (E), dated the 29th June, 2020, regarding amendment in Export Policy of Personal Protection Equipment.
 - (8) S.O. 2311 (E), dated the 13th July, 2020, regarding amendment in Export Policy of textile raw material for masks and coveralls.
 - (9) S.O. 2405 (E), dated the 21st July, 2020, regarding amendment in Export Policy of Personal Protection Equipment/Masks.